

(d) The funds proposed to be provided for those schemes?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (d) The Government of Kerala has submitted a number of schemes/proposals for development of fisheries as well as for the welfare of Fishermen. Some of the important schemes/proposals are:

- (i) Integrated Marine Fisheries Development Project Phase-III at a block cost of Rs. 6707.90 lakhs to be implemented by the Kerala State Cooperative Federation for Fisheries Development (MATSYAFED) and by Primary Fishermen Development and Welfare Cooperative Societies Ltd. The National Cooperative Development Corporation has sanctioned the project with an estimated cost of Rs. 3560 lakhs on 12.8.91.
- (ii) Project on Prawan Culture at an estimated cost of Rs.1377.50 lakhs to be implemented by MATSYAFED and Primary Fishermen Development and Welfare Cooperative Societies Ltd. was posed by National Cooperative Development Corporation to the EEC for funding. The EEC have expressed their inability to consider the project for funding.
- (iii) Proposal for construction of a fishery harbour at Chombal with an estimated cost of Rs.333 lakhs was received on 21.7.1991. Ministry of Agriculture, on examination of the proposal, advised the State Government to send the proposal after getting approved by the Central Institute of Coastal Engineering for Fishery (CICEF), which is necessary for such a proposal.
- (iv) Enforcement of Marine Fishing Regulation Act/Rules. A centrally sponsored scheme has been formulated for strengthening marine enforcement facilities of all Maritime States including Kerala.

(v) Centrally Sponsored Schemes for Welfare of Fishermen such as Development of Model Fishermen Village, Group Accident Insurance for Active Fishermen and Savings-cum-Relief for Marine Fishermen have been approved for implementation in various States including Kerala in 1991-91.

#### **Expansion of Telephone Exchanges in Adoor District in Kerala**

3917. SHRI KODIKKUNIL SURESH: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government have a proposal to expand and provide STD facility in various telephone exchanges in Adoor district of Kerala; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) and (b) Adoor in Kerala is not a District, but a Taluka of Pathanamthitta district. There are 5 exchanges in Adoor Taluka, namely, Adoor, Ezhamkulam, Kadambanadu, Kodumon and Pandalam. At present Adoor has STD facility. There are no immediate plans for providing STD facility to the remaining exchanges.

[Translation]

#### **Assistance to Foreign Missionaries in Bihar**

3918. SHRI LALIT ORAON: Will the Ministers of HOME AFFAIRS be pleased to state:

(a) the amount of financial assistance received by the foreign missionaries in Bihar from the foreign countries during the last three years;

(b) whether it is obligatory on the part of donor to furnish information about these funds to the concerned State Government or the Union Government;

(c) whether the Government have received any information about the misuse of these funds during the said period; and

(d) if so, the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS